NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB) 548(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Rita Kapur Vs. Invest Care Pvt. Ltd. & Ors SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Ranvir Singh, Advocate for the Petitioner

For the Respondent (s): Ms. Aneet Bagga, Adv for R-4

Mr. Vivek Malik & Dhawal Jain, Advocates for

R-1,2,3,6 & 7

ORDER

Ld. Counsel for the Petitioner prays for some time to carry out the corrections in his applications which have been raised by way of objections by the opposite counsel. Copy of the amendment made be given in advance to the opposite counsel.

To come up on 15th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

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(Sapna Bhatia)